

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04.01.2021 at 2.30 P.M
THROUGH VIDEO CONFERENCING**

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/782/2020
PETITION NUMBER : CP/603/2017
NAME OF THE APPLICANT : Santhanam Rajashree (Liquidator)
M/s Anandram Developers Pvt Ltd
NAME OF THE RESPONDENT : Future Retail Ltd & Others
UNDER SECTION : 60(5) of IBC, 2016

ORDER

Due to paucity of time, this matter is adjourned to **11.02.2021.**


(K. NATARAJAN)
(Deputy Registrar)

MS